

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

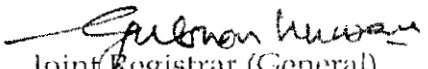
NOTIFICATION

No. 157 Genl.6/XVII.3, dated, Chandigarh the 15th October, 2018

In partial modification to this Court's Notification No.01 Genl.6/XVII.3 dated 10.01.2018, it is hereby notified that **19.10.2018 (Friday)** has been declared as holiday on account of Dussehra and **18.10.2018 (Thursday)** as working day in all the Subordinate Courts of Punjab, Haryana and UT,

Chandigarh District & Sessions Judge AMBALA.
15 OCT 2018
RECEIPT
No. <u>15989</u>

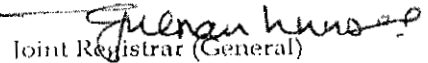
BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


Joint Registrar (General)
for Registrar General

Endst. No. 36387 Genl./XVII.3, dated 15th October, 2018.

Copy forwarded to :-

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1. The Controller of Printing & Stationery, U.T., Chandigarh.
 2. The Controller of Printing & Stationery, Haryana, Chandigarh.
with the request that the notification be published in the official Gazettes of their states/U.T.
- Uploaded
3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.


Joint Registrar (General)
for Registrar General

Endst. No. 36388 Genl./XVII.3, dated 15th October, 2018.

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Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh for information and necessary action.


Joint Registrar (General)
for Registrar General

Endst. No. 36389 Genl./XVII.3, dated 15th October, 2018.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Director (Admn.), Chandigarh Judicial Academy, Sector 43, Chandigarh.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&F), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&F), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.